

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

**IA (IBC) 1209/2022 & IVN.P (IBC) 6/2022 in 1209/2022 in
Company Petition IB/225/2021
U/s 7 of IBC, 2016**

IN THE MATTER OF:

Mr. K. Venkata Ratna Prasad

...Financial Creditor

Vs

Hindustan Magnesium Products Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

IVN.P(IBC)6/2022 in IA1209/2022

Ld. Counsel Mr. Samuel Nagadesai for the applicant present. Mr. Mithun Shashank for the Resolution Professional present. Mr. Santosh Jadav for Successful Resolution Applicant (R2) present.

This is an application filed by the 3rd party seeking to be impleaded as the party in the IA 1209/2022. Issue notice to the respondents and the same to be taken up within 3 days from today.

List the matter along with the pending application on 09.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)